

MR. CHAIRMAN : The result of the division is :

Ayes 27 ; Noes 66*

The motion was negatived.

Shri A. K. Sen,
Shri S. A. Shamim,
Shri R. V. Bade,
Shri A. K. Kotrshatti,
Shri Nuggchalli Shivappa,
Shri S. S. Tewari,
Shri M. Deiveekan, and
Shri H. R. Gokhale".

17.29 hrs.

ADVOCATES (AMENDMENT) BILL

MR. CHAIRMAN : Now, we shall take up item No. 12. The House has already agreed that this item would be disposed of without discussion. The Minister may move the Resolution.

THE MINISTER OF STATE IN THE
MINISTRY OF LAW AND JUSTICE (SHRI
NITIRAJ SINGH CHAUDHARY) : Sir, on
behalf of Shri H. R. Gokhale, I beg to move :

That this House do concur in the recommendation of Rajya Sabha that the House do join in the Joint Committee of the Houses on the Bill further to amend the Advocates Act, 1961, made in the motion adopted by Rajya Sabha at its sitting held on the 26th May, 1971 and communicated to this House on the 27th May, 1971 and do resolve that the following 24 members of Lok Sabha be nominated to serve on the said Joint Committee, namely :—

Shri Frank Anthony,
Shri I. Balkrishniah,
Shri Banamali Babu,
Shri R. D. Bhandare,
Shri Bashweshwar Nath Bhargava,
Shri B. K. Daschowdhury,
Shri P. K. Deo,
Shrimati Ganga Devi,
Shri C. D. Gautam,
Shri A. K. Gopalan,
Shri Annasaheb Gotkhinde,
Shri Mohammad Tahir,
Shri H. N. Mukherjee,
Shri Niti Raj Singh Chaudhary,
Shri Pravinsinh Solanki,
Shri K. Narayana Rao,

MR. CHAIRMAN : The question is :

"That this House do concur in the recommendation of Rajya Sabha that the House do join in the Joint Committee of the House on the Bill further to amend the Advocates Act, 1961, made in the motion adopted by Rajya Sabha at its sitting held on the 26th May, 1971 and communicated to this House on the 27th May, 1971 and do resolve that the following 24 members of Lok Sabha be nominated to serve on the said Joint Committee, namely :—

Shri Frank Anthony,
Shri T. Balkrishniah,
Shri Banamali Babu,
Shri R. D. Bhandare,
Shri Bashweshwar Nath Bhargava,
Shri B. K. Daschowdhury,
Shri P. K. Deo,
Shrimati Ganga Devi,
Shri C. D. Gautam,
Shri A. K. Gopalan,
Shri Annasaheb Gotkhinde,
Shri Mohammad Tahir,
Shri H. N. Mukherjee,
Shri Niti Raj Singh Chaudhary,
Shri Pravinsinh Solanki,
Shri K. Narayana Rao,
Shri A. K. Sen,
Shri S. A. Shamim,
Shri R. V. Bade,
Shri A. K. Kotrshatti,
Shri Nuggchalli Shivappa,
Shri S. S. Tewari,
Shri M. Deiveekan, and
Shri H. R. Gokhale.

The motion was adopted.

*The following Members also recorded their votes :

AYES : Prof. S. L. Sakena and Shri D. D. Desai.

NOES : Dr. Jivraj Mehta, Sarvaashri Krishnarao Patil, Ram Bhatag Paswan, S. L. Peje, J. G. Kadam, Sudhakar Pandey, and Lakshminarayanan.